

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:221  
ANSWERED ON:08.08.2000  
NAXAL PROBLEM  
PARSURAM MAJHI;RENUKA CHOWDHURY

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government are aware that some State Governments facing the Naxal problem are resorting to shortcuts to eliminate the Naxalists;
- (b) whether in this connection attention of the Union Government has been drawn to the report appearing in the Deccan Herald, dated June 14, 2000;
- (c) whether the Union Government have given directions to various State Governments concerned with the Naxalite menace to deal with problem effectively while avoiding short cuts;
- (d) if so, the details thereof; and
- (e) the details of the Central assistance given to these States during the last three years?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (CH. VIDHYASAGAR RAO)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.221 FOR ANSWER ON 08.08. TABLED BY SMT. RENUKA CHOWDHURY AND SHRI PARSURAM MAJHI REGARDING NAXAL PROBLEM.

(a)&(b):The Government has been the news report which appeared in the 'Deccan Herald' dated June 14, 2000.

Andhra Pradesh is affected by extremist activities, but it is incorrect to attribute that the Government is adopting short cut methods to eliminate extremism in the State.

(c) & (d): Keeping in view the overall dimension which left wing extremism has assumed in some States, it has become equally a matter of concern for the Central Government . It has, therefore, set up in consultation with the States a high level Coordination Centre, headed by the Union Home Secretary with Chief Secretaries and Directors General of Police of the seriously affected States, as its members, to review and coordinate steps taken by these States to check the left wing extremist activities, monitor the plan of action in respect of each State and to make recommendations both on development and security aspects of the problem.

The Coordination Centre has been meeting periodically. Several important decisions such as providing financial support for combating left wing extremist activities, construction/improvement of identified critical roads, preparation of plans for development of affected areas to tackle the problem in a holistic manner, sharing of intelligence inputs on a regular basis, providing help of para-military forces on need basis etc. have also been taken and effectively followed-up.

(e):The affected States are being given financial assistance under the Scheme for Modernisation of State Police Force and 50% of the expenditure incurred by the States in combating left wing extremist activities, is also being reimbursed to the States under the Scheme for reimbursement of Security Related Expenditure.

The details of the funds released under the Scheme for Modernisation of State Police Forces, during the last three years, are as under:-

(Rs.in lakhs)

Name of the State	1997-98	1998-99	1999-2000
Andhra Pradesh	1209.560	709.560	354.780
Bihar	783.120	633.120	508.530
Madhya pradesh	387.820	437.820	846.360
Maharashtra	Nil	324.915	568.820
Orissa	104.610	104.610	52.305

In addition to the above, the following amounts have been released to these States under the scheme for reimbursement of Security Related expenditure:-

Andhra Pradesh	Rs.30.46 crores
Bihar	Rs.28.80 crores
Madhya Pradesh	Rs.5.00 crores
Maharashtra	Rs.1.96 crores
Orisa	Rs.3.58 crores